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Title : Introduction of the Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2012.

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): I beg to move for leave to introduce a Bill to provide for the prohibition of employment as manual scavengers, rehabilitation of manual scavengers and their families, and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the prohibition of employment as manual scavengers, rehabilitation of manual scavengers and their families, and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI MUKUL WASNIK: I introduce** the Bill.

...(Interruptions)